



Honourable Shri Justice Amarjeet Singh Bagga

B.Com., LL.B.

1999 - 2007

Justice Amarjeet Singh Bagga, B.Com. LL.B. was born on April, 8, 1945. He was enrolled as an Advocate on November 17, 1970 and practised at the Nagpur Bench of the Bombay High Court and District Courts in Civil and Criminal matters. He entered Judicial Service as Civil Judge (Junior Division) on February 18, 1974 and promoted as Additional Sessions Judge in 1984 and as District Judge on November 19, 1990. He functioned as Director of Public Prosecution, Bombay since July, 1998. He was appointed as an Additional Judge of the Bombay High Court on September 27, 1999 and a permanent Judge on December 2, 2000. Retired on April 8, 2007.